

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

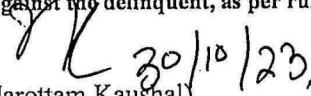
The following postings / transfers in Ministerial Cadre of Delhi District Court Establishment Service are hereby made in official exigency, with immediate effect:

Sl. No.	Name & Emp. Code	From	To
1	Ms. Manjeet Yadav EC:72916356	Judicial Assistant in Office Pool, Admn. Branch (North), Rohini Courts	Judicial Assistant in Office Pool, Admn. Branch (South-West), Dwarka Courts
2	Sh. Ashish Bhardwaj EC:51912514	Judl. Asstt. in Administration Branch-II (IIQs), THC, Delhi.	Reader-cum-Ahlmad in the court of Sh. Anmol Nohria, MM (NI Act) Digital Court (Shahdara), Karkardooma Courts, Delhi.
3	Sh. Satheesh V. EC:42763510	Judl. Asstt. in Administration Branch-II (HQs), THC, Delhi.	Reader-cum-Ahlmad in the court of Ms. Swati Malik, MM (NI Act) (Digital Court) (North), Rohini Courts, Delhi.
4	Sh. Dharmender Kumar EC:96786171	Reader-cum-Ahlmad in the court of Ms. Swati Malik, MM (NI Act) (Digital Court) (North), Rohini Courts, Delhi.	Judl. Asstt. in Administration Branch-II (HQs), THC, Delhi.

Note: a) Transfer order No.F.97(30-III)/P&T/Admn-II/HQs/2023/81955-655 dated 19.10.23 in respect of Sh. Sukhranjan Mistry, SJA (EC:83843021) & Transfer order No.F.97(30-III)/P&T/Admn-II/HQs/2023/83899-924 dated 26.10.23 in respect of Ms. Manjeet Yadav, JA (EC:72916356) is hereby cancelled.

b) Transferred officials shall handover the charge of all the Court records in their custody along with the Computer Hardware & other peripherals, if any, before relinquishing their duties at transfer stations.

c) Non-compliance of the order or proceeding on leave immediately will be deemed as deliberate insubordination and disciplinary proceedings shall be initiated against the delinquent, as per rules.

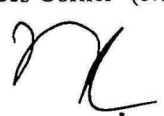

(Narottam Kaushal)

Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi

No.F.97(30-III)/P&T/Admn-II/HQs/2023/84638-668 Dated, Delhi the 30 OCT 2023

Copy forwarded for information and necessary action to:

1. The Principal District & Sessions Judges, Delhi/New Delhi.
2. The Officer/Officer In-Charge concerned.
3. The Personal Office of the undersigned.
4. The Sr. Accounts Officer / Accounts Officer, Central, THC, Delhi.
5. The DDO, Accounts Branch concerned Delhi for necessary action.
6. The Dealing Assistants, Personal File, Leave & LAYERS Seat, Central, THC, Delhi for further necessary action/up-dation as per rules.
7. The Dealing Assistants, ACR Cell (HQs), Delhi.
8. The Dealing Asst., Website Committee, THC 'Employees Corner' (on Website).
9. The official concerned for immediate compliance.


Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi